वाले निम्नलिखित विवरण (श्रीग्रेजी तथा हिन्दी में), जिनमें प्रत्येक के सामने सम्बन्धित सन का उल्लेख किया गया है, सभा पटल पर रखती है :—

Arent de Miller	(1) विवरण संख्या 13 (2) त्रिवरण संख्या 11 (3) विवरण संख्या 11	एक सौ नवां सत्न, 1979 एक सौ तेरहवां सत्न, 1980 एक सौ चौदहवां सत्न, 1980	
4	(6) विवरण संख्या 5	एक सौ पन्द्रह्वां सत्न, 1980 एक सौ सोलहवां सत्न, 1980 एक सौ सत्नहवां सत्न, 1980	
の特別機構のであ English Annuales	(7) विधरण संख्या 4 (8) विधरण संख्या 1	एक साँ श्रठारहवां सत, 1981 एक साँ उन्नीसवां सत, 1981	į,

[Placed in Library. See No. LT-2959/81 for 1 to (8)]

The Drugs and Cosmetics (First Amendment) Rules, 1981

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under section 38 of the Drugs and Cosmetics Act, 1940, a copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification G.S.R. No. 478(E), dated the 6th August, 1981, publishing the Drugs and Cosmetics (First Amendment) Rules, 1981. [Placed in Library. See No. LT-2940/81].

Notifications of the Ministry of Shipping and Transport (Roads Wing)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): Sir, I beg to lay on the Table under section 10 of the National Highways Act, 1956, a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping and Transport (Roads Wing):—

- (i) S.O. Nos. 23(E), and 24(E), dated the 13th January, 1981.
- (ii) S.O. No. 145(E), dated the 5th March, 1981, publishing corrigendum to S.O. NO. 24(E), dated the 13th January, 1981. [Placed in Library. **See** No. LT-2992/81. for (i) and (ii).]

REPORT OF THE COMMITTEE ON PETITIONS

श्री कलराज मिश्र (उत्तर प्रदेश): श्रीमन्, में आपकी श्राज्ञा से खैरथल, जिला श्रलवर, राजस्थान के निवासी श्री जेठानन्द विहारी लाल तथा श्रन्थ 4 व्यक्तियों द्वारा हस्ताक्षरित याचिका, जिसमें 1971 के भारत-पाक युद्ध के दौरान सिंध से निकाले गये शरणार्थी परिवारों को पुनवसि सुविधार्ये प्रदान करने की प्रार्थना की गई है सम्बन्ध में सत्तरहरवां प्रतिवेदन प्रस्तुत करता हुं।

REFERENCE TO THE HIGH PRICES OF ONIONS

SHRI ARVIND GANESH KUL-KARNI (Maharashtra): Mr. Chairman, Sir, please stay for a minute.

Sir, in the course of this week, today is the last day of the week. We discussed many times the price rise in this House particularly in relation to onions. In this connection. I want only to submit to you my predicament. You also have to purchase your onions. Either your wife or your servants must be purchasing onions. Yesterday when I went home in the evening at about 6 or 6.30 and was taking tea with my wife, my wife was very much annoyed. She asked me,